

the rate of exchange in the market has been in the neighbourhood of Rs. 180 Nepalese to Rs. 100 Indian. There have always been fluctuations in the rate of exchange between Nepal and India, and while such fluctuations are bound to have some effect on the trade between the two countries, they cannot have any effect on India's monetary position as such.

#### OBJECTIVE REVIEW

\*925. { Shri K. C. Sodhia:  
Pandit D. N. Tiwary:

Will the Minister of Finance be pleased to refer to the reply given to starred question No. 1440 on the 28th September, 1954 and lay a statement on the Table of the House showing:

(a) the specific recommendations made by the team of officers appointed for the objective review of the organisation and staff requirements of the various Ministries which have been accepted by Government, or under actual implementation and or under active consideration, as stated on page 10 of their Annual Report; and

(b) the financial implications of these recommendations and their effect on the present strength of staff in each Ministry?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) and (b). The money value of the recommendations of the special team of officers, appointed to conduct an objective review of the organisations and staff requirements of the various Ministries, so far accepted by them amounts to about Rs. 54 lakhs per annum. Information relating to the details of the recommendations under actual implementation or under active consideration and their effect on the strength of the Ministries etc. is being collected from the various Ministries concerned and will be placed on the Table of the House as soon as possible.

#### MERIT SCHOLARSHIPS

\*926. Shri N. B. Chowdhury: Will the Minister of Education be pleased to state whether any examination has been held in connection with the Government of India Merit Scholarships for studies in Public Schools this year?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Yes, Sir.

#### UTILISATION OF WORLD BANK LOAN

\*927. { Shri L. N. Mishra:  
Shri Ibrahim:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that India has not even now availed of the loan granted by the World Bank for expansion of the productive capacity of the Indian Iron and Steel Company; and

(b) if so, the reason therefor?

The Minister of Finance (Shri C. D. Deshmukh): (a) No, Sir, the loan became effective from the 29th October, 1954 and is in the process of being used.

(b) Does not arise.

#### RIGHTS OF LINGUISTIC MINORITIES

\*929. Mulla Abdullahai: Will the Minister of Education be pleased to state:

(a) whether the Central Government have issued any directives to the States regarding the preservation of educational and cultural rights of linguistic minorities; and

(b) if so, whether Government have received any reports as to how far the States have implemented these directives?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). Attention is invited to the reply given to the Starred Question No. 274 by Shri B. C. Das on 23rd February, 1954 in the Lok Sabha.